

(ख) तांबा मजदूर संगठन ने, जो कि छेतड़ी ताम्र प्रायोजना में हाल ही में अमान्यता प्राप्त संघ पंजीकृत हुआ, हिन्दुस्तान ताम्र लि० को 9 जून, 1972 को हड़ताल के लिए नोटिस दिया। नोटिस में कतिपय यह आरोप लगाए गए थे कि प्रबन्ध की भावना उनके संगठन के पदाधिकारियों के प्रति द्वेषपूर्ण और प्रतिशोषात्मक रही और यह भी आरोप लगाया था कि उनके महासचिव श्री जार० एन० एल० श्रीवास्तव और सचिव श्री बी० एल० भट को अवैधानिक रूप से निलम्बित किया गया था। नोटिस में यह भी कहा गया था कि उनके कोलिहान शाखा के सचिव श्री वाई० के० गौड़ की सेवार्थ दिसम्बर, 1971 में पर्यवसित की गई थी। नोटिस में यह मांग की गई कि पदाधिकारियों के अभिकथित अवैधानिक निलम्बन और पर्यवसान आदेश प्रतिसहृत किए जाएं और यह भी कहा कि इसको देखते हुए संघ 11 जुलाई, 1972 से हड़ताल के आह्वान को प्रस्तावित करता है।

(ग) सर्वश्री श्रीवास्तव, भट और गौड़ के मामले न्यायनिर्णयन के लिए औद्योगिक अधिकरण, जयपुर को निर्देशित किए गए हैं।

**Denial of Leave to Employees in R. P. F. C.
Office, Punjab**

1724. SHRI RAMAVATAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the employees of the office of the Regional Provident Fund Commissioner, Punjab are being denied leave even on medical grounds ;

(b) whether this action of the Regional Provident Fund Commissioner has created a sense of resentment amongst the staff members ; and

(c) if so, the steps proposed to be taken to look into the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The Provident Fund authorities have reported as under :

(a) No general complaints about denial of leave on medical grounds by the regional Commissioner have been received.

(b) No.

(c) Does not arise.

Federation of Employees in E. P. F. O.

1725. SHRI RAMAVATAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there are two Federations of the Employees in the Employees Provident Fund Organisation ; and

(b) if so, the number of units affiliated with each of the Federations ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The Provident Fund authorities have reported as under :

(a) There is no recognized federation of employees in the Employees' Provident Fund Organisation. However, there are two unrecognized federations of the employees styling themselves as the All India Employees' Provident Fund Staff Federation and the Progressive Provident Fund Employees Federation of India.

(b) In view of the unrecognized character of the federations, the information with regard to the constituent units affiliated to each is not known.

Development and Conservation of Coal Resources by Private Collieries

1726. SHRI RAMAVATAR SHASTRI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the private collieries in the country have failed to make additional investments in the collieries with a view to develop and conserve the coal resources in a scientific manner ; and

(b) if so, whether Government propose to take over these collieries to ensure their proper development ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES

(SHRI SHAHNAWAZ KHAN) : (a) and (b). While there has been no reports of holding back of investment, there has been a slackening in the tempo of development work. Government is keeping a careful watch. However Government is not considering, at present, the question of taking over of the non coking coal mines.

Construction of Steel Plant in Bangladesh

1727. SHRI ARVIND NETAM : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to construct a Steel Plant in Bangladesh in the near future ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) No, Sir.

(b) Does not arise.

Production in Bhilai Steel plant due to shortage of Power Supply

1728. SHRI ARVIND NETAM : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether production has declined in Bhilai Steel Plant due to the shortage of power supply ; and

(b) if so, the extent thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) No, Sir.

(b) Does not arise.

Survey of Vacancies Reserved for S. C. & S.T. in Central Government

1729. SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government of India have completed the survey of vacancies reserved for Scheduled Castes and Scheduled Tribes in the Central Government ; and

(b) if so, the final result thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). The Survey has been completed and the drafting of the Report is in its final stage.

Industrial Relations in Public Undertakings

1730. SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether industrial relations and labour situation in the Public Undertakings remained disturbed badly during the last financial year ; and

(b) if so, the steps Government propose to take to improve the situation ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). No, Sir. Industrial relations were comparatively better as compared to the two previous financial years.

Phased Programme for Production of Steel

1731. SHRI R. S. PANDEY : Will the Minister of STEEL AND MINES be pleased to state :

(a) where Government are working on a phased programme to increase production of steel upto 20 million tonnes by the end of 1982 ;

(b) if so, the main features of the programme being worked in this regard ; and

(c) the steps being taken to implement this programme in different steel plants to increase production of steel plants ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Government have in hand a phased programme for increasing production of steel to about 20 million ingot tonnes by the end of 1982.

(b) and (c). It is proposed to secure optimum production from the existing capacity of 8.9 million ingot tonnes in the 5 integrated steel plants by raising the level of opera-